
Sl.No	Name of the State/College
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Kerala

7. CMS College, Kottayam
8. Government Brennan College, Dharmadam, Thalassery Distt. Kannur.

Madhya Pradesh

9. Government Model Science College, Jabalpur

Maharashtra

10. St. Xavier's College, 5, Mahapalika Marg, Mumbai
11. Deccan Education Society's Fergusson College, F.C. Road, Pune
12. Hislop College, Temple Road, Civil Road, Nagpur

Punjab

13. Khalsa College, G.T.Road, Amritsar-143002
14. Kanya Maha Vidyalaya, Vidyalaya Marg, Tanda Road, Jalandhar-144004

Tamil Nadu

15. St. Joseph's College, Tiruchirappalli

Uttar Pradesh

16. Agra College, Agra-282002
17. Meerut College, Opposite District Court, Civil Lines, Meerut-250001

West Bengal

18. Midnapore College, P.O. Midnapore (West)
 19. St. Xavier's College, 30th Mother Teresa Sarani, Park Street, Kolkata
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Vice-Chancellors belonging to SC/ST community

1486. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of number of Central Universities and non-agricultural State Universities in the country, State-wise;
- (b) how many Central and State Universities have regular Vice-Chancellors; and
- (c) how many of these Vice-Chancellors of the Central and State Universities belong to the SCs and STs?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) Presently, there are 41 Central Universities (CUs) under

the purview of Ministry of Human Resource Development. At present, only 3 posts of Vice-Chancellors at University of Delhi, Assam University and Visva Bharati are lying vacant. Details of the Central Universities and State Universities are given in Statement (*See below*).

Data about appointment of regular Vice-Chancellors in State Universities and category/community of Vice-Chancellors of both Central and State Universities is also not maintained.

Statement

Details of Central and State Universities

Sl. No.	Name of State	Number of Central Universities	Number of State Universities
1	2	3	4
1.	Andhra Pradesh	-	20
2.	Assam	2	12
3.	Arunachal Pradesh	1	-
4.	Bihar	2	15
5.	Chhattisgarh	1	12
6.	Goa	-	1
7.	Gujarat	1	26
8.	Haryana	1	14
9.	Himachal Pradesh	1	4
10.	Jammu and Kashmir	2	7
11.	Jharkhand	1	7
12.	Karnataka	1	24
13.	Kerala	1	13
14.	Madhya Pradesh	2	21
15.	Maharashtra	1	21
16.	Mizoram	1	-
17.	Meghalaya	1	-
18.	Manipur	1	-
19.	Nagaland	1	-
20.	Odisha	1	12

1	2	3	4
21.	Puducherry	1	-
22.	Punjab	1	9
23.	Rajasthan	1	21
24.	Sikkim	1	-
25.	Tamil Nadu	1	22
26.	Telangana	3	16
27.	Tripura	1	-
28.	Uttar Pradesh	4	24
29.	Uttarakhand	1	10
30.	West Bengal	1	25
31.	NCT of Delhi	4	7
32.	UT of Chandigarh	-	1
TOTAL		41	344

Caste discrimination in schools

1487. SHRI K. K. RAGESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any cases of caste discrimination in schools were reported during the last two years, if so, the State-wise details thereof; and

(b) whether Government is taking any concrete steps to address such offences: if any?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) As per the Unified District Information System for Education, 2013-14, the elementary education system covers 19.89 crore children in over 10.9 lakh Government schools. Whenever any complaints regarding poor quality, irregularity, mismanagement and caste discrimination are received by the Central Government, they are sent to the concerned State Government with a request to enquire and take prompt action on the matter.

(b) The Government of India has issued guidelines dated 26th October, 2012 to all States/UTs for implementation of clause (c) of Section 8 and 9 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 regarding non-discrimination of children belonging to disadvantaged groups and weaker sections in schools, requesting the State Governments and local authorities to take appropriate